

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-62/2023/11737 /A

From :- Shri Chatra Bhukhan Gogoi,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Jyotiskha Choudhury,
Trainee Officer,
Deputy Registrar (Judicial),
Gauhati High Court, Guwahati.

Dated Guwahati, 11th December, 2024.

Sub:- **Casual leave.**

Ref:- Your letter dated 10.12.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 10.12.2024**, as prayed for.

Yours faithfully,


sd/-

REGISTRAR (VIGILANCE)

Memo No.HC.VII-62/2023/11738 -11739 /A, dated 11.12.2024

Copy to:

1. The Chief Judicial Magistrate, Nagaon.
2. The Project Manager, Gauhati High Court.


REGISTRAR (VIGILANCE)
